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P. Sahoo Vrs. UOI

Admission Sl. No. 5
O.A. No. 260/00166 of 2014
Order dated: 08.04.2015

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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Heard Mr. C.Sahani, Ld. Counsel for the applicant, and
Mr. S.B.Mohanty, Ld. Addl. Central Govt. Standing Counsel appearing
for the Respondents.

On being pointed out that the prayer made in the O.A. is
similar to the prayer made in O.A. No. 552/14 disposed of on
15.07.2014, Mr. Sahani fairly submitted that he wants to withdraw this
O.A. to file appropriate petition. Prayer is allowed.

Accordingly, the O.A. is disposed of being withdrawn.


A. K. Patnaik
MEMBER(Judl.)

RK